

remaining 7,000 metric tons either during April and May, 1966, at the seller's option, or from the new crop in November and December, 1966.

12.00 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT AND APPROPRIATION ACCOUNTS, POSTS AND TELEGRAPHS

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy each of the following papers:—

- (1) Audit Report. Posts and Telegraphs, 1966, under article 151 (1) of the Constitution. [Placed in Library. See No. LT-5971/66].
- (2) Appropriation Accounts, Post's, and Telegraphs, 1964-65. [Placed in Library. See No. LT-5972/66].

NOTIFICATION UNDER THE COMPANIES ACT

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): Sir, I beg to lay on the Table a copy of the Companies (Central Government's) General Rules and Forms (Amendment) Rules 1966, published in Notification No. G.S.R. 368 in Gazette of India dated the 19th March, 1966, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-5973/66].

ANNUAL REPORT AND AUDITED ACCOUNTS OF ANIMAL WELFARE BOARD

The Deputy Minister in the Ministry of Food, Agricultural Community Development and Cooperation (Shri Shimde): Sir, I beg to lay on the Table a copy of the Annual Accounts of the Animal Welfare Board, Madras for the year 1964-65 along with the Audit Report thereon. [Placed in Library. See No. LT-5974/66].

12.01 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-FOURTH REPORT

Shri S. V. Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Eighty-fourth report of the Committee on Private Members' Bills and Resolutions.

12.02 hrs.

RE. STATEMENT BY PRIME MINISTER

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Saha): I am sorry to inform the House through you that the Prime Minister has become indisposed due to a mild attack of flu and had been advised complete rest for two days. Therefore, the promised statement which she was to make today in the afternoon will be made by her on Thursday after the question hour.

Shri Hari Vishnu Kamath (Hoshangabad): We wish her speedy recovery by the grace of God.

श्री बागड़ी (हिसार) : फलू राज हुआ है या कल हुआ था ?

12.03 hrs.

STATEMENT RE. ELECTRONIC COMPUTERS FOR L.I.C.

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): Sir, with your permission I propose to correct an error, in the information given by me on the floor of this House on the 17th February, 1966, in reply to a supplementary put by Shri Tridib Kumar Chaudhuri to Starred Question No. 62 regarding Electronic Computers for Life Insurance Corporation.

while replying to Shri Tridib Kumar Chaudhuri I had stated as follows:

"We have not purchased them; we have hired them. We are paying for the services....."

The correct position is that the contracts for the installation of the Computers were entered into on a rental basis. Subsequently, however, on 28th June, 1965 the Life Insurance Corporation decided to purchase the machines outright.

Shri S. M. Banerjee (Kanpur): During the same question hour when this question was asked I put a question whether it was not a fact that 14,000 employees of the LIC were likely to be declared surplus or retrenched because of the electronic computers. You supported my question and asked the same question. Then I withdrew.

That question should also have been replied now.

Mr. Speaker: I thought I always support him, though he does not.

Shri S. M. Banerjee: I always support you, Sir.

Mr. Speaker: Yes; but the question does not arise.

Shri S. M. Banerjee: You will always forgive me for my impulse. You should not take such matters seriously.

Shri Bade (Khargone): What is the amount of foreign exchange that they are supposed to spend on this?

Mr. Speaker: That does not arise; about the correction, he may put any question that he wants to.

Shri Bade: At that time, they said something about foreign exchange also.

Mr. Speaker: I am not concerned with what has happened on the other points at that time. We are not concerned with them now.

Shri Shankre (Marmagao): The other day, when he replied to the question, on behalf of the Government, it was stated that the installation of these computers would not mean any retrenchment. At least let the Minister make it clear.

Mr. Speaker: No, no. Shri Priya Gupta.

Shri Priya Gupta (Katihar): In reply to the question the other day, it was made clear that foreign exchange would be required. The question cropped up when Shri Tridib Kumar Chaudhuri asked whether any foreign exchange was involved. Now, if foreign exchange is required for the purchase of computers to increase efficiency in the LIC, may I ask whether it will not be better to avoid incurring any expenditure by way of foreign exchange which is required for other purposes at this critical moment, and thus avoid retrenchment of 14,000 employees in the LIC, at the same time?

Mr. Speaker: Order, order. Are these matters covered by the correction?

Shri B. R. Bhagat: No, Sir.

श्री बागड़ी (हिसार): अध्यक्ष महोदय मैं धर्म के साथ इस बात की सूचना देता हूँ कि श्री लक्ष्मी भवानी, जो बस्तर से लोक सभा के सदस्य चुन कर आये हैं, ने लोक सभा में संयुक्त समाजवादी दल में शामिल होकर बख्तर कर ली है।

Shri Hari Vishnu Kamath (Hoshangabad): Sir, may I make a request that in order to facilitate a good debate on Bastar, copies of the statements made by the Home Minister on two days as well as the statement made by the Minister of Planning may be circulated—all the three statements?